

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE, BHOPAL

Original Application No. 20/2024

IN THE MATTER OF:

**Suo Moto action on the News regarding blast in the fire cracker
factory in Harda District of Madhya Pradesh on 06.02.2024**

Vs.

State of M.P. & Ors.

Respondent(s)

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Date: 10.08.2025

Place: Bhopal



Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, CENTRAL
ZONE BENCH, BHOPAL**

Original Application No. 20/2024

IN THE MATTER OF:

**Suo Moto action on the News regarding blast in the fire cracker
factory in Harda District of Madhya Pradesh on 06.02.2024**

Vs.

State of M.P. & Ors.

Respondent(s)

**ACTION TAKEN REPORT ON BEHALF OF STATE OF
MADHYA PRADESH**

IT IS MOST RESPECTFULLY SUBMITTED HEREINUNDER:-

1. That, the present original application is registered in suo- moto exercise of powers on the basis of Dainik Bhaskar news reporting (bulletin) at 11.00AM on 06.02.2024 highlighted the fire incident in factory of fire crackers in village Bairagarh, Magardha Road, Harda in Madhya Pradesh in which the high explosion and blast in the fire cracker factory took place at 11.00AM where more than 60 houses were damaged in fire incident and persons and residence of more than 100 houses have been directed to vacate their houses immediately.
2. That, the Hon'ble Tribunal vide order dated 29.05.2025 has directed the District Administration, Harda to submit the details in writing with the balance of amount actually with the administration with the details of due and paid and remaining amount required to be paid.
3. It is humbly submitted that on 06.02.2024 this Hon'ble Tribunal was pleased to pass the order to compensate the victims of the incident. Later on, the matter travelled to the Hon'ble High Court and remanded back to this Hon'ble Tribunal for fair disposal.

4. That, in compliance with the directions issued by this Hon'ble Tribunal, the District Administration of Harda District has duly undertaken a comprehensive assessment of the actual damage and loss suffered by the victims of the unfortunate fire incident. Pursuant to the said assessment, the District Administration has disbursed compensation to all individuals affected by the incident, in accordance with and in furtherance of the orders passed by this Hon'ble Tribunal.
5. It is most respectfully submitted that the fire incident tragically resulted in the loss of 13 lives. The legal heirs and/or next of kin of all the deceased persons have been duly identified and have received the compensation amount as directed by this Hon'ble Tribunal. Thus, the District Administration has ensured full compliance with the mandate of this Hon'ble Tribunal with regard to the disbursement of compensation to the victims and their families. The chart – wise details of the compensation paid to the family members of the deceased persons is marked and annexed herewith as **Annexure R – 1**.
6. That, it is respectfully submitted that a total of 301 persons sustained injuries in the aforementioned fire incident. The District Administration, in compliance of the order of this Hon'ble Tribunal Dated 06/03/2025 has assessed the cost of treatment and after conducting a due assessment of the nature and extent of injuries in each case, has proceeded to disburse compensation to the eligible victims in accordance with the said assessment.
7. That it is respectfully submitted that a total of 46 persons sustained grievous injuries in the aforesaid fire incident. The District Administration, upon due verification and medical evaluation, has assessed the nature and extent of injuries suffered by the victims and accordingly determined the quantum of expenditure incurred towards their medical treatment. It is submitted that, for

these 46 victims the amount of treatment is more than Rs. 10,000/- and the amount payable is yet to be decided by this Hon'ble Tribunal. The Chart wise details of the victims whose expenditure for treatment is more than Rs. 10,000/- is marked and annexed herewith as **Annexure R-2**.

8. That, out of the total 301 injured individuals, 56 persons, who have furnished their requisite bank account details to the District Administration, have been paid the compensation amounts as per the approved assessment. It is further submitted that the remaining injured individuals shall be compensated in due course, strictly in accordance with the assessment made, as and when their bank account details are received and verified by the District Administration, Harda. A chart-wise statement containing the particulars of the persons who sustained minor injuries and have been compensated till date is prepared and is marked and annexed herewith for the kind consideration of this Hon'ble Tribunal as **Annexure R-3**.
9. That it is respectfully submitted that a total of 34 residential houses were damaged as a result of the aforementioned fire incident. In order to assess the extent of damage and to determine the appropriate quantum of compensation, the District Administration, Harda, constituted a committee of experts tasked with conducting a thorough survey and evaluation of the affected properties.
10. Pursuant to the said mandate, the expert committee conducted an on-site assessment and prepared a comprehensive report detailing the damage sustained by each of the affected houses. The said report has already been submitted and forms part of the record before this Hon'ble Tribunal.
11. It is further submitted that, in compliance with the directions issued by this Hon'ble Tribunal, compensation has been fully disbursed to 22 affected persons whose houses were damaged. Additionally, 12 persons have been compensated

to the extent of ₹5,00,000/- (Rupees Five Lakhs only) each, on an interim basis. However, a total sum of ₹46,49,051/- (Rupees Forty-Six Lakhs Forty-Nine Thousand Fifty-One only) remains to be disbursed towards the balance compensation payable to these twelve (12) persons, in accordance with the expert assessment and applicable norms. The chart-wise details of the compensation disbursed to the individuals whose houses were damaged in the incident compiled is marked and annexed herewith for the kind perusal of this Hon'ble Tribunal as **Annexure R-4**.

12. That it is most respectfully submitted that the only category of affected persons who are yet to be compensated are those individuals who have been displaced from their residential premises as a direct consequence of the fire incident. Despite the efforts of the District Administration to provide immediate relief and to assess the extent of displacement, compensation in such cases has not yet been disbursed, in the absence of specific directions or parameters laid down by this Hon'ble Tribunal for determining the same. Accordingly, it is humbly prayed that a specific order or direction may kindly be issued by this Hon'ble Tribunal in respect of the disbursement of compensation to the displaced persons, so as to enable the District Administration to take further appropriate action in accordance with law and in compliance with the mandate of this Hon'ble Tribunal.

13. That it is respectfully submitted that the District Administration, Harda presently holds an amount of ₹48,50,000/- (Rupees Forty-Eight Lakhs Fifty Thousand Approx.) in its designated account. The said amount has been recovered from the sale proceeds of the auctioned properties belonging to the Project Proponents, in accordance with the recovery proceedings initiated as per law. It is further submitted that sufficient properties of the Project

Proponents remain under attachment and are available for auction, from which the balance amount of compensation, as determined for payment to the affected persons, can be recovered. The District Administration is committed to taking all necessary steps for ensuring the recovery of the remaining compensation amount and its disbursement to the eligible victims, in accordance with the orders passed by this Hon'ble Tribunal.

14. It is submitted that in compliance of the Order of this Hon'ble Tribunal dated 29/05/2025, a detailed statement of account in respect of recovery and disbursement of the amount is marked and annexed herewith as **Annexure R-5**.
15. An affidavit in support of this Action Taken Report is filed herewith.
16. The Hon'ble Tribunal may kindly be pleased to take the present application on record and pass appropriate orders.

Date: 10.08.2025

Place: Bhopal



**Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh**

BEFORE THE NATIONAL GREEN TRIBUNAL**CENTRAL ZONAL BENCH BHOPAL****Original Application No. 20/2024****IN THE MATTER OF:****SOU MOTU ACTION ON THE NEWS REGARDING BLAST IN THE FIRE CRACKER FACTORY IN HARDA DISTRICT OF MP ON 6TH FEBRUARY 2024)****VERSUS****STATE OF MP & ORS.****RESPONDENT(S)****AFFIDAVIT**

I, Satish Rai S/o Shri Hariram Rai, aged about 39 years, posted as Additional District Magistrate, Dist. Harda, Office Address Collectorate, Harda (M.P.) do hereby state on oath and solemnly affirm as under :

1. That, I have been appointed as the Officer In-Charge to represent this case on behalf of State of MP and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That, the accompanying Reply/Report has been prepared and filed as per my instructions and has also been explained to me.
3. That, the contents of the accompanying Reply/Report are true to my knowledge based upon official records and legal averments made therein are true on the legal advice and believed to be true.

Satish Rai
DEPONENT

VERIFICATION

श्री सतीश राय
आत्मिक श्री हरि राम राय
नियोजी अति. जिला मजिस्ट्रेट कोटा
द्वारा आज दिनांक 07/08/2024
को मेरे समक्ष शपथ ग्रहण की सर्वान्वित
श्री एडवोकेट सर्वान्वित
ने शपथ ग्रहीता को पहचाना।

to 3 of the affidavit are true to my personal knowledge and belief.
Verified and signed on this 07 day of 08 2025 at Bhopal (M.P.)

Satish Rai
शपथ आयुक्त, भोपाल

प्रमाणित किया जा रहा है कि शपथ ग्रहण को मेरे समक्ष शपथ-पत्र सुनाने के बाद समझाया गया। उसे तभी मान्यता दी गई। अंगूठा मेरे समक्ष अंकित किया गया।

Satish Rai
शपथ आयुक्त, भोपाल
07/8/24

IDENTIFIED BY ME

मृतकों के परिजनों को प्रदाय सहायता / मुआवजा की जानकारी

Event Title: Fire accident at a firecracker factory in Harda, Madhya Pradesh on 06.02.2024								
Calamity Date: 06-02-2024								
S.No.	Name	Address	Date of Death	Amount paid				total
				As per NGT Order	By State RBC 6(4)	By Central PM-Exgratia	By other agencies (redcross)	
1	Mr. PRIYANSHU PRAJAPATI / MUNNALAL PRAJAPATI	Khedipura Mohalla Harda	06.02.2024	1500000	400000	200000	50000	2150000
2	Mr. ANUJ KUCHBANDIYA/SHOBHARAM	Tanki Mohalla Harda	06.02.2024	1500000	400000	200000	50000	2150000
3	Mr. AABID KHAN / RAHMAN KHAN	Manpura Mohalla Harda	06.02.2024	1500000	400000	200000	50000	2150000
4	Mr. AYAJ KHAN / SIRAJ KHAN	Village Rahtakhurd Tehsil Harda District Harda	06.02.2024	1500000	400000	200000	50000	2150000
5	Mrs. BANO BEE / SALIM KHAN	Khedipura Mohalla Harda	06.02.2024	1500000	400000	200000	50000	2150000
6	Mrs. PRAMILA BAI / SUNIL CHOUHAN	Village Bairagarh Tehsil Harda District Harda	06.02.2024	1500000	400000	200000	50000	2150000
7	MR. KAILASH PARMAR / RAJU PARMAR	navad falya tiri teeri , nagalwad, segaon, khargone 451449	06.02.2024	1500000	400000	200000	50000	2150000
8	MRS. JEBUN BEE / RAHMAN KHAN	ward no 14 ,ganga mandir ke pas bheemraw ambedkar ward mohalla harda 461331	06.02.2024	1500000	400000	200000	50000	2150000
9	PIYUSH (ASHISH) / SANJAY	bairagarh tehsil harda	08.02.2024	1500000	400000	200000	50000	2150000
10	Mr. MUBIN KHAN / SAFUR KHAN	Manpura Mohalla Harda	06.02.2024	1500000	400000	200000	50000	2150000
11	Mr. MUKESH /TULSIRAM BELDAR	Village Bairagarh Tehsil Harda District Harda	06.02.2024	1500000	400000	200000	50000	2150000
12	Mr. RAHIM / ROSHAN	Village Kadolaubari Tehsil Harda District Harda	06.02.2024	1500000	400000	200000	50000	2150000
13	Mrs. USHA CHANDEL /MUKESH CHANDEL	Village Bairagarh Tehsil Harda District Harda	06.02.2024	1500000	400000	200000	50000	2150000
TOTAL				19500000	5200000	2600000	650000	27950000

पटाका फैक्ट्री में गंभीर रूप से घायल व्यक्तियों की सूची

S.No.	नाम	पिता @पति क नाम	उम्र	कुल अनुमानित खर्च (8+11+12)	शासन द्वारा उपलब्ध कराई गयी सहायता	शेष राशि
1	2	3	4	13	17	13-17
1	शेख फिरोज (शाहखु)	शेख यूसफ	42	17601	5400	12201
3	आयुषी	पुरुषोत्तम	18	24643	5400	19243
5	कोमल	पिता भरत	22	26080	5400	20680
6	देवेन्द्र	कमलसिंग	36	15706	0	15706
8	जमुनाबाई	विनोद	48	45328	5400	39928
11	दुर्गेश	मोहनलाल धनराज	25	47580	5400	42180
14	नर्मदाप्रसाद	नंदराम	17	23517	5400	18117
15	प्रेमबाई	श्रीराम	30	15790	5400	10390
16	बसंती	रेवाराम	50	29517	5400	24117
17	बाबूलाल	पन्नलाल	45	28622	5400	23222
18	भारत	बिहारी लाल	75	25080	5400	19680
19	मीना	पति भरत	35	26580	5400	21180
21	मो- असिफ	अली मोहम्मद	30	19248	5400	13848
22	रजनी	माखन	25	42038	5400	36638

25	रुकसार	अकिल	20	26706	5400	21306
26	सलीम	बाबू खान		31559	0	31559
27	विपिन	सुभाष	17	31038	5400	25638
31	शिवानी	निलेश	25	15832	5400	10432
32	संगीता	महेश	32	29059	5400	23659
33	संजय	रामदास	44	16748	5400	11348
35	साबरीन	फिरोज	25	17664	5400	12264
37	सुभान	फिरोज	2	26175	5400	20775
38	रामभरोस	रामनारायण		27580	0	27580
39	दीपक	भरत		27143	0	27143
41	सुमीत्रा (सुमंत्रा)	आशाराम (आत्माराम)	62	85992	66000	19992
42	पीरबी	सादिक	25	143072	66000	77072
43	महेन्द्र	फकीरचंद	45	101614	66000	35614
44	रामजीवन	रामनारायण	45	54076	16000	38076
45	दिनेश	बाबूलाल	23	63639	16000	47639
46	मेहबूब शाह	अहमद शाह	31	209917	16000	193917
47	मो० शहीद अली	मो० ईशाक		37975	16000	21975
48	इरशाद	सिकदार	25	81845	16000	65845
49	सुनील गौर	संजय		31475	16000	15475
50	अनिल	हरबजन	40	101471	66000	35471

51	विनोद	अहीर फकीर	50	50265	16000	34265
52	रशिदा बी	इलियास	45	186875	66000	120875
54	विनय	(कमल सिंह) विजय	45	106572	16000	90572
56	प्रेमलता	सूरजलाल		34101	16000	18101
57	यश	विनय	10	47660	16000	31660
58	अनिता	गुलाब सिंह	25	39681	16000	23681
59	दीपा	रमेश	25	43202	16000	27202
60	रमा	लोकेश	40	122505	16000	106505
63	तुलसी बाई	बाबूलाल	70	11353	0	11353
67	रेखा	विनय	32	10769	0	10769
70	जितेन्द्र	-	56	23248	0	23248
86	मुकेश	देवीसिंह	27	26080	0	26080
योग 46-व्यक्ति						1604221

कुल 64 गंभीर एवं 237 सामान्य घायल चिन्हित किये गए थे एवं NGT के आदेश दिनांक 09.03.2025 द्वारा ऐसे घायलों को जिनके उपचार पर व्यय शासन द्वारा भुगतान की गयी राशि घटने पर 10 हजार से कम है , को भुगतान के निर्देश है । सूची अनुसार ऐसे 207 लोगो चिन्हित किया गया है । इसके अतिरिक्त 48 ऐसे व्यक्ति चिन्हित किये गए है जिनमे भुगतान योग्य राशि शून्य है । इस प्रकार केवल 46 घायलों के सम्बन्ध में निर्णय लिया जाना है ।

पटाका फैक्ट्री में घायल व्यक्तियों को भुगतान की स्थिति

मूल सूची का S.No.	नाम	पिता @पति क नाम	उम्र	कुल अनुमानित खर्च (8+11+12)	शासन द्वारा उपलब्ध कराई गयी सहायता राशि TOTAL	शेष राशि	NGT आदेश दिनांक 09.03.25 के निर्देश अनुसार प्रस्तावित राशि	खाता क्रमांक उपलब्ध कराये जाने पर भुगतान की गयी राशि
1	2	3	4	13	17	13-17		
4	कन्हैयालाल	मोहन	48	7874	5400	2474	2474	0
10	जैयद अंसारी जावेद	जुबेर	38	13769	5400	8369	8369	8369
12	देवेश योगेश	रामेश्वर	13	8353	5400	2953	2953	2953
24	राजमणी	संतोष	25	9832	5400	4432	4432	4432
29	शबनम	फिरोज	25	13269	5400	7869	7869	0
36	सुनील	शुम्भू	24	10332	5400	4932	4932	0
53	गोविंद	फुलचंद	60	42349	41000	1349	1349	0
61	काजल	श्रवण	24	25843	16000	9843	9843	9843
65	सारिता चैहान	प्रवीण	35	3595	0	3595	3595	0
69	मुस्कान	राजेश	20	7390	0	7390	7390	7390
71	रामनिवास	तुलसीराम	21	7390	0	7390	7390	0
72	सौरभ	-	22	3695	0	3695	3695	0
74	मांगीलाल	रामनारायण	49	7411	0	7411	7411	0
75	ममता	हुकुम	39	7411	0	7411	7411	0
76	परी	राजेश	4	7411	0	7411	7411	0
77	अशोक	मदन	35	3595	0	3595	3595	0
78	परसराम	-	50	7411	0	7411	7411	0
80	हासिना	अस्फाक	30	3595	0	3595	3595	0
82	दिनेश	सुरेश	25	3595	0	3595	3595	0
83	ईशाक बी	इल्लू	35	7411	0	7411	7411	0
84	आशिक	रहमान	25	3595	0	3595	3595	0

85	जय	मोहन	8	3595	0	3595	3595	0
87	लोकेश	सोहनलाल	35	7411	0	7411	7411	0
88	अंजली	-	22	3595	0	3595	3595	3595
89	अनील	-	23	3595	0	3595	3595	3595
91	कंचन	जितेन्द्र	7	7411	0	7411	7411	0
94	ख्वाईश	रहमान	12	7411	0	7411	7411	7411
95	चिंता	जितेन्द्र	33	7411	0	7411	7411	7411
96	अमन	रामभरोस	18	3595	0	3595	3595	0
97	ब्रजेश	रामविलास	45	3595	0	3595	3595	0
98	पूजा	रितेश	24	3595	0	3595	3595	0
99	रविना	संतोष	26	7411	0	7411	7411	0
100	फरीदा	प्रदीप	30	3595	0	3595	3595	3595
101	करण	सुरेश चंद्र	25	3595	0	3595	3595	3595
102	गिरजा बाई	गयाप्रसाद	40	7411	0	7411	7411	0
103	भारत सिंह	-	32	3595	0	3595	3595	0
105	शुभान	रहेमान	26	3595	0	3595	3595	0
106	ईशाक	अमजद	35	7411	0	7411	7411	0
107	शंकर	राजेन्द्र	23	3595	0	3595	3595	0
108	मांगीलाल	-	45	3595	0	3595	3595	0
112	गिरजा	ओमप्रकाश	25	7411	0	7411	7411	0
113	शिवानी	शंकरलाल	16	7411	0	7411	7411	7411
114	सानिया	जल्लाद	10	3595	0	3595	3595	3595
115	अफसर	शकुर	18	7411	0	7411	7411	0
116	अमर	रामहरोश	18	3595	0	3595	3595	0
117	संजय	-	36	3595	0	3595	3595	0
118	अंगूरी	भुरु	25	3595	0	3595	3595	0
119	योगेश	लखनलाल	31	3595	0	3595	3595	3595
120	सुधीर	इंदार	35	3595	0	3595	3595	3595
121	राजा	जगदिश	28	3595	0	3595	3595	3595
122	निखिल	-	23	3595	0	3595	3595	0

123	निखिल	बसंत	32	3595	0	3595	3595	0
124	विवेकनंद	मनोहरलाल	33	3595	0	3595	3595	0
125	कीर्ति चौधरी	-	25	3595	0	3595	3595	0
126	निर्मल	किशोर	25	3595	0	3595	3595	0
127	शिवानी	सुदरलाल	20	3595	0	3595	3595	0
128	धनराज	दुर्गाप्रसाद	28	3595	0	3595	3595	0
129	कलाबाई	आत्माराम	40	7411	0	7411	7411	7411
131	शाहिद खान	-	25	3595	0	3595	3595	3595
132	रवि	-	55	3595	0	3595	3595	0
133	लक्ष्मी	रवि	56	3595	0	3595	3595	0
134	प्रभा	पूरन	45	3595	0	3595	3595	0
135	शिवम	भरत सिंग	25	3595	0	3595	3595	0
136	प्रकाश	देवलाल	59	7411	0	7411	7411	0
137	सजनी	-	56	3595	0	3595	3595	0
138	सुमित	-	23	3595	0	3595	3595	0
139	रंजीता	सुर्दशन	24	7411	0	7411	7411	0
140	नर्मदाप्रसाद	ननराम	17	3595	0	3595	3595	0
141	मोहित	पुरुषोत्तम	19	7411	0	7411	7411	0
142	संजय	-	25	3595	0	3595	3595	0
144	राहुल	विकरम	22	3595	0	3595	3595	0
145	अनिता	गेंदालाल रामहेत	40	7411	0	7411	7411	0
147	शाहरूख	युसुब	26	7411	5400	2011	2011	2011
148	बबलू	सिहर्थ	23	3595	0	3595	3595	0
149	आजाद खान	हयात खान	39	7411	0	7411	7411	0
151	शिवदास	राधेश्याम	26	7411	0	7411	7411	0
152	अभय	चंद्र	23	7411	0	7411	7411	0
154	अनुज	देबलाल	28	3595	0	3595	3595	0
156	अंजली	अनुप	23	7411	0	7411	7411	7411
158	सुरेश	सखाराम	27	7411	0	7411	7411	0
159	किर्ती	गणेश	33	7411	0	7411	7411	0

160	हसीना	आसीफ/चांद (देवर)	30	7411	0	7411	7411	7411
161	निखील	-	25	3595	0	3595	3595	0
162	जितेन्द्र	-	25	3595	0	3595	3595	0
163	सरस्वती	सुरेश	30	7411	0	7411	7411	0
164	अनील	-	22	3595	0	3595	3595	0
165	सिमरन	रहीम	20	7411	0	7411	7411	7411
168	उषा	-	62	3595	0	3595	3595	0
169	युवांश	-	5	3595	0	3595	3595	0
170	कासिम	-	3	3595	0	3595	3595	0
171	अंजली	-	33	3595	0	3595	3595	0
172	हरेन्द्र	-	18	3595	0	3595	3595	0
173	रानी सौलंकी	-	18	3595	0	3595	3595	0
174	अर्थव	-	5	3595	0	3595	3595	0
175	मंयक	-	7	3595	0	3595	3595	0
176	सकुन बाई	-	65	3595	0	3595	3595	0
177	रजनी	संतोष	24	7411	0	7411	7411	0
179	मनीषा	दिलीप	35	7411	0	7411	7411	0
180	नाज बी	रहिस खान	16	7411	0	7411	7411	7411
181	लक्ष्मी	सुभाष	35	7411	0	7411	7411	0
182	नेहा	मांगीलाल	22	7411	0	7411	7411	0
183	रानी	देवीसिंह	40	7411	0	7411	7411	0
185	भूपेश	द्वारिकानाथ	39	7411	0	7411	7411	0
189	शोभाराम	धनपाल	45	7411	0	7411	7411	0
191	जुबेदा	रहमान	40	7411	0	7411	7411	7411
198	शाहिद अली	शेख गनी	25	3595	0	3595	3595	3595
199	सुनील	नारायण	45	7411	0	7411	7411	0
200	दिनेश		23	7411	0	7411	7411	0
201	नसरीन	फिरोज	35	7411	0	7411	7411	0
203	फिरोजा	रहीस	45	7411	0	7411	7411	0
204	मोनिका	अनिल	19	7411	0	7411	7411	0

205	अफसाना	मोहम्मद	21	7411	0	7411	7411	7411
206	मनुबाई	निमई	35	7411	0	7411	7411	0
207	शहजाद बी	सलामत	40	7411	0	7411	7411	7411
208	जयश्री	पुरुषोत्तम	25	7411	0	7411	7411	0
209	रेखा	उज्ज्वल	37	7411	0	7411	7411	0
210	पिंकी	हुकुम	16	7411	0	7411	7411	7411
211	सिनम	इलियास	30	7411	0	7411	7411	0
212	शबनम	रहमान	25	7411	0	7411	7411	7411
213	सानिया	रहीम	18	7411	0	7411	7411	7411
214	अजान बी	सलीम	45	7411	0	7411	7411	7411
215	रहीसा	शाहिद	60	7411	0	7411	7411	0
216	सानिया	सरदार	15	7411	0	7411	7411	7411
217	सलीना	सरदार	16	7411	0	7411	7411	7411
218	बुरो बी	गफ्फार	40	7411	0	7411	7411	7411
219	रितेश	रामविलास	22	7411	0	7411	7411	0
220	ज्योति	मनीष	30	7411	0	7411	7411	0
221	आरती		24	7411	0	7411	7411	0
223	योगिता	राजेश	30	7411	0	7411	7411	0
224	शहनाज	रहीस	25	7411	0	7411	7411	7411
225	फूलवती	अमरदास	35	7411	0	7411	7411	0
226	हमीदा	इशाक	60	7411	0	7411	7411	0
227	धनिया	रामनारायण	85	7411	0	7411	7411	0
228	सुनील		21	3595	0	3595	3595	0
229	मुमताज	धनराज	35	7411	0	7411	7411	0
230	स्वाति	दीपक	30	7411	0	7411	7411	0
231	प्रेमबाई	भागीरथ	62	7411	0	7411	7411	0
232	ज्योति	शोभाराम	39	7411	0	7411	7411	0
233	सुनिता	राजेश	34	7411	0	7411	7411	0
234	गिरीजा	संतोष	30	7411	0	7411	7411	0
235	शहनाज	रहीम	50	7411	0	7411	7411	7411

236	सरोज	संतोष	42	7411	0	7411	7411	0
237	शहराज	रहीम	50	7411	0	7411	7411	0
238	रेशम	सलामत	18	7411	0	7411	7411	7411
239	कृपा	रामकृष्ण	30	7411	0	7411	7411	7411
240	शाहिद	समद	38	7411	0	7411	7411	0
241	असलम खान	रोशन	42	7411	0	7411	7411	7411
242	ओम सोलंकी	किशोरीलाल	33	7411	0	7411	7411	7411
243	मयूर	सतोंष	19	7411	0	7411	7411	0
244	राजा	जगदीश	28	7411	0	7411	7411	0
245	निर्मल	शंकर	32	7411	0	7411	7411	7411
246	राहुल	दिलीप	29	7411	0	7411	7411	7411
247	हिमांशु	गणेश	9	7411	0	7411	7411	0
248	अयान	रहीश	15	7411	0	7411	7411	0
249	कृष्णा	जितेन्द्र	7	7411	0	7411	7411	0
250	सत्तार	शोकतअली	58	7411	0	7411	7411	0
251	आदित्य	घनश्याम	15	7411	0	7411	7411	0
252	रहीशा	शाहीद	70	7411	0	7411	7411	0
253	चंदन	जयसिंह	21	7411	0	7411	7411	0
254	सुभाष	सुखलाल	35	7411	0	7411	7411	0
255	सायना	जल्लाद खान	17	3595	0	3595	3595	3595
256	नगमा	रहीस	13	3595	0	3595	3595	3595
257	नंदनी	राजकुमार	14	3595	0	3595	3595	0
258	नंदा	रामचंद्र	40	3595	0	3595	3595	0
259	सीमा	ओम	28	7411	0	7411	7411	7411
260	अमरदास	रामनारायण	55	3595	0	3595	3595	0
261	रोहन	रामकिशन	12	3595	0	3595	3595	0
262	बंटीलाल	गुलाबदास	60	3595	0	3595	3595	0
263	राहुल	गब्बर	21	3595	0	3595	3595	3595
264	राजेश	रामेश्वर	35	3595	0	3595	3595	0
265	देवराम	-	60	3595	0	3595	3595	0

266	सुमित	शेखर	14	3595	0	3595	3595	0
267	शेखर	रामचरण	35	3595	0	3595	3595	0
268	राज	अंतरलाल	18	3595	0	3595	3595	0
269	कन्नू	अंतरलाल	32	3595	0	3595	3595	3595
270	संजय	गंगाविशत	30	3595	0	3595	3595	3595
271	ओमप्रकाश	चरणलाल	35	3595	0	3595	3595	3595
272	रामदयाल	लक्ष्मीनारायण	22	3595	0	3595	3595	3595
273	प्रभात	गब्बर	24	3595	0	3595	3595	0
274	देवीसिंह	नंदराम	44	3595	0	3595	3595	0
275	जयंत	मांगीलाल	22	3595	0	3595	3595	0
276	रामशंकर	रामनारायण	52	3595	0	3595	3595	3595
277	सत्यनारायण	सुरेश	26	3595	0	3595	3595	0
278	राजेश	नारायण	18	3595	0	3595	3595	0
279	स्माईल	निशार	40	3595	0	3595	3595	0
280	अभिषेक	राकेश	21	3595	0	3595	3595	0
281	जल्लाद	गुल्लू खां	36	3595	0	3595	3595	3595
282	सतीश	कन्हैयालाल	31	3595	0	3595	3595	0
283	सीमा	रमेश	42	7411	0	7411	7411	7411
284	ममता	भगवानदास	35	7411	0	7411	7411	0
285	मनीषा	विजय	40	7411	0	7411	7411	0
286	आरती	देवेन्द्र	39	7411	0	7411	7411	0
287	पायल	किशोर	19	7411	0	7411	7411	0
288	हसीना	अब्बास	50	7411	0	7411	7411	7411
289	स्मिता	अरुण	38	7411	0	7411	7411	0
290	कमलदास	टीकाराम	38	3595	0	3595	3595	0
291	मिश्रीलाल	मांगीलाल	75	7411	0	7411	7411	0
292	देवेन्द्र	ओमप्रकाश	21	7411	0	7411	7411	0
293	प्रेमवती	श्रीराम	30	7411	0	7411	7411	0
294	किरण	सुरेश	32	7411	0	7411	7411	7411
295	कमला	राधेश्याम	65	7411	0	7411	7411	0

296	शबीन	फिरोज	25	7411	0	7411	7411	0
297	दीपक	अमरदास	31	3595	0	3595	3595	0
298	अनिश		45	7411	0	7411	7411	0
299	नजमा	मतीन	40	7411	0	7411	7411	7411
300	राजेश	कन्हेदीलाल	50	7411	0	7411	7411	0
301	ओमप्रकाश	ताराचंद	50	3595	0	3595	3595	0
योग	207- व्यक्ति						1175860	333044

NGT के आदेश दिनांक 06.03.2025 द्वारा ऐसे घायलों को जिनके उपचार पर व्यय शासन द्वारा भुगतान की गयी राशि घटने पर 10 हजार से कम है , को भुगतान के निर्देश है | सूची अनुसार ऐसे 207 लोगो चिन्हित किया गया है | जिनमे से 56 लोगो द्वारा खाते उपलब्ध कराये गए है उनको कुल राशि 333044 /- का भुगतान किया गया है | शेष व्यक्तियों द्वारा खाते नहीं उपलब्ध कराये गए है | खाते उपलब्ध कराये जाने के सम्बन्ध में प्रेस विज्ञप्ति जारी की गयी है |

Annexure R -4

गणना-पत्रक

Statement of ownership rights of the victims of damaged house on Patakha Factory Explosion on 06/02/2024

S. No.	Name	Bank IFSC Code	Bank Account No	Amount of Damaged calculated by committee	RBC 6(4)	REDCROSS (NGT)	Balance Amount	AMOUNT PAID ON 12.03.25	Balance Amount Remaining
1	2	3	4	5	6	8	9 =(5-6-8)	10	11=(9-10)
1	Shri Mangilal s/o Ramnarayan Saini	UCBA0002092	20920110033951	1961308.00	120000	200000	1641308.00	500000	1141308.00
2	Deepak Saini S/o Amardas Saini	SBIN0000379	39217804781	630576.00	120000	200000	310576.00	310576	0.00
3	Shri Amardas saini S/o Ramnarayan Saini	BARB0DBHRDA	88080100005488	646340.00	120000	0	526340.00	500000	26340.00
4	Shri Ram Shankar Saini S/o Ramnarayan Saini	SBIN0030225	53024992028	334858.00	120000	0	214858.00	214858	0.00
5	Shri Vijay Chouhan S/o Kamal Singh	BKID0009545	954510110004307	970870.00	120000	200000	650870.00	500000	150870.00
6	Shri Mahesh Chouhan S/o Kamal Singh	BKID0009545	954510510000132	677869.00	120000	200000	357869.00	357869	0.00
7	Shri Ramkishan, Sanowar Singh S/o Gajraj Singh			138348.00	240000 (RAMKISHAN/GAJRAJSINGH, SANOWAR/ GAJRAJSINGH)	0	-101652.00	0	0.00
8	Shri Bhim Singh S/o Gajraj Singh			286578.00	120000	200000	-33422.00	0	0.00
9	Shri Devi Singh S/o Gajraj Singh	BKID0009545	954510510000826	424926.00	120000	200000	104926.00	104926	0.00
10	Shri Gopal S/o Pyarelal, Shri Mukesh S/o Pyare lal			342468.00	360000 (Gopal/PYARE LAL , mukesh/PYARE LAL , kamlabai/PYARE LAL)	200000	-217532.00	0	0.00
11	Shri Kamal Singh S/o Balkishan	BKID0009545	954510510000326	1418796.00	120000	200000	1098796.00	500000	598796.00
12	Smt Janki W/o Madan lal	BKID0009545	954510510000428	568458.00	120000	200000	248458.00	248458	0.00
13	Shri Manoj S/o Madan lal	BKID0009545	954510510001120	274428.00	120000	0	154428.00	155428	0.00
14	Shri Mahesh S/o Babulal	BKID0009545	954510110000683	378972.00	120000	200000	58972.00	58972	0.00
15	Smt Tulsa bai S/o Babulal	BKID0009545	954510510000978	291276.00	120000	0	171276.00	171276	0.00
16	Shri Santosh S/o Babulal	BKID0009545	954510510001920	378972.00	120000	200000	58972.00	58972	0.00
17	Smt Deepa Bai W/o Ramesh Chand	BKID0009545	954510510000339	961628.00	120000	200000	641628.00	500000	141628.00
18	Smt Meena bai W/o Bharat	BARB0DBHRDA	88080100008913	856132.00	120000	200000	536132.00	500000	36132.00
19	Smt Basanti Bai W/o Rewa Ram	BKID0009545	954510510000324	702772.00	360000 (Basanti bai/ REWARAM, Mohan/REWARAM, Hemraj/REWARAM)	200000	142772.00	142772	0.00
20	Smt Suman Bai W/o Phool Chand	SBIN0030225	33162239664	932251.00	600000 (Suman bai/PHOOL CHAND, Manoj/PHOOL CHAND, Manish/PHOOL CHAND , Jitendra/PHOOL CHAND, Sunitabai/Omprakash)	200000	132251.00	132251	0.00
21	Smt Mathura Bai W/o Kishori lal	BARB0DBHRDA	88080100008598	961628.00	240000 (Mathura bai/ kishorilal, Rakesh/kishorilal)	200000	521628.00	500000	21628.00
22	Smt Durga Bai W/o Shankar Lal and Shambhu	SBIN0030225	32760388953	1418796.00	120000	200000	1098796.00	500000	598796.00
23	Smt Chhamabai W/o ramchand, Arun S/o ramchand	BKID0009545	954510510000341	2321959.00	240000 (CHHAMABAI /RAMCHANDA, ARUN/RAMCHAND)	400000	1681959.00	500000	1181959.00

गणना-पत्रक

Statement of ownership rights of the victims of damaged house on Patakha Factory Explosion on 06/02/2024

S. No.	Name	Bank IFSC Code	Bank Account No	Amount of Damaged calculated by committee	RBC 6(4)	REDCROSS (NGT)	Balance Amount	AMOUNT PAID ON 12.03.25	Balance Amount Remaining
24	Shri Mukesh S/o Tulsiram			342468.00	360000 (Ravi/Tulsiram, Suresh/Tulsiram, Neha/Mukesh)	0	-17532.00	0	0.00
25	Shri mahesh S/o Champa lal Prajapati	CBIN0284180	3727027709	472932.00	120000	200000	152932.00	152932	0.00
26	Shri Aman S/o mahesh Prajapati	CBIN0284180	5758951719	472932.00	120000 (Rahul/Mahesh prajapati)	0	352932.00	352932	0.00
27	Shri Vinay S/o Kamal Singh	BKID0009545	954510510000328	575401.00	120000	200000	255401.00	255401	0.00
28	Shri Vijay S/o Kamal Singh	BKID0009545	954510110004307	551754.00	12000	0	539754.00	500000	39754.00
29	Shri Suneel S/o Kishori lal	BKID0009545	954510510000432	582709.00	120000	200000	262709.00	262709	0.00
30	Shri Ishhak Khan S/o Sheru Khan	SBIN0000379	10787533187	717280.00	120000	0	597280.00	500000	97280.00
31	Shri Jibrail Khan S/o Ishhak Khan	BARB0DBHRDA	88080100007813	358640.00	120000	0	238640.00	238640	0.00
	Shri Mushtak Khan S/o Ishhak Khan	UBIN0561339	613302010013281	358640.00	120000	0	238640.00	238640	0.00
32	Shri sageer S/o Fajal Khan	BKID0009545	954510510000180	1434560.00	120000	200000	1114560.00	500000	614560.00
33	Shri Vijay S/o Shankar Gour	BARBOHARDAX	30730100009199	272577.00	12000	0	260577.00	260577	0.00
TOTAL				24020102.00	5424000	4600000		9718189	4649051.00

* क्रमांक 32 पर अंकित पीडित के सम्बन्ध में समिति रिपोर्ट प्रस्तुत की गयी है कि पूर्व की गणना में पीडित के केवल भूतल के निर्माण की गणना की गयी थी , जबकि पीडित का भूतल एवं प्रथम ताल दोनों निर्मित है तथा संशोधित गणना पत्रक प्रस्तुत किया गया है | जिसके आधार पर पर गणना की गयी है |

Statement of account of District Environment Compensation Fund

Credits		Debits	
Particulars	Amount in Lacs	Particulars	Amount in Lacs
Account seized from Bank Accounts of R4 and R5	72.00	Amount Paid to heirs of Dead victims	195.00
Amount Deposited by R4 and R5	239.50	Amount Paid to Victims of House Damage alongwith the amount recovered that is paid from other accounts of District Administration	143.00
Property Sold of R4 and R5	14.00	Amount paid to injured person	3.33
Property Sold of R6	10.35		
Balance	48.50		

Amount Decided By Hon'ble Tribunal and to be paid to the victims (Could not be paid to Victims due to non-availability of Bank Accounts)

Particulars	Amount
Compensation to Injured person (upto Rs. 10,000)	8.00 Lac

The compensation to be decided by the Hon'ble Tribunal

Particulars	Amount calculated by District Administration
Compensation to Injured person (Amount above Rs. 10,000) 46 Victims as per list	16.00 Lac
Balance amout of victims of House damaged – 12 Victims	46.50 Lac
Amount of compensation to victims who were forced to vacate their homes – 201 Victims	To be decided